

DIVISION BENCH
COURT - I

S-7

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/5(KB)2022
IA(I.B.C)/642(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD APRIL 2024

| | |
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| IN THE MATTER OF | CENTRAL BANK OF INDIA VS BIMLA DEVI SUREKA |
| UNDER SECTION | SECTION 95(1) |

Appearance VC and Physical (Hybrid) Mode

Ms. Noelle Banerjee, Adv.] For the Personal Guarantor
Mr. Dipak Dey, Adv.
Mrs. Sucheta Mitra, Adv.
Mr. Aniket Ojha, Adv.

ORDER

1. None for the Financial Creditor.
2. Ld. Counsel for the personal guarantor present.
3. Therefore, matter is adjourned to **29.04.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**